

**THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):**

(a) and (b). Government are aware of the existence of hot springs in Bakeshwar. However, the views of the late Dr. B. C. Roy on the therapeutic value of these springs have not been made available to the Government of India.

(c) and (d). The State Govt. have reported that they have sanctioned a scheme for the development of Bakeshwar. Government of India have no plans at present for this place.

**Re-orientation of Auxiliary Cadet Corps**

7858. **SHRI ANBUCHEZHIAN :** Will the Minister of EDUCATION be pleased to state :

(a) the progress so far made with the scheme for the re-orientation of Physical Education Teachers and Auxiliary Cadet Corps Teachers in the National Fitness Corps Programme;

(b) the number of Physical Education teachers and Auxiliary Cadet Corps optees that remain to be reorientated;

(c) the steps Government contemplate to accelerate the re-orientation of the remaining Physical Education Teachers and Auxiliary Cadet Corps optees; and

(d) the arrangements for the re-orientation of fresh Physical Education Teachers joining the Higher Secondary, High and Middle Schools ?

**THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD):** (a) Out of 22,531 teachers 15,892 have already been re-orientated in National Fitness Corps Training so far.

(b) 6,639.

(c) Adequate facilities to complete the re-orientation training were provided by the Government. But since the response from the States has not been encouraging, it has been decided to decentralise this training.

(d) In view of the position stated in reply to Part (c), it is for the State Governments to arrange for the re-orientation of fresh Physical Education Teachers in their own Physical Education colleges.

**National Fitness Corps Organisation**

9859. **SHRI ANBUCHEZHIAN :** Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that a ban has been placed on the promotion of the staff of the National Fitness Corps organisation; and

(b) if so, the reasons therefor ?

**THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD):** (a) and (b). In view of the Government's decision about decentralisation of the National Discipline Scheme instructors, it has been decided that vacant posts in the National Fitness Corps Organisation should remain unfilled.

**जयपुर-बीकानेर विमान सेवा**

7860. **श्री जमुना लाल :** क्या पर्यटन तथा असेनिक उड्डयन मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने जयपुर से बीकानेर तक एक विमान सेवा चालू की है; और

(ख) यदि हां, तो क्या टैंक (राजस्थान) को भी विमान सेवा में मिलाने के लिये कोई योजना बनाई गई ?

पर्यटन तथा असेनिक उड्डयन मन्त्री (डा० कर्ण सिंह) : (क) और (ख). जी, नहीं ।

**दिल्ली-बम्बई राजपथ**

7861. **श्री जमुना लाल :** क्या परिवहन तथा नौवहन मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जयपुर होकर गुजरने वाले दिल्ली-बम्बई राजपथ पर पुलियां पुरानी हो जाने के कारण, पानी जमा हो जाता है, और

(ख) यदि हां, तो इस राजपथ की मरम्मत पर कितना धन व्यय होने की संभावना है ?

परिवहन तथा नौवहन मन्त्रालय में उप-मन्त्री (श्री भक्त बर्षान) : (क) और (ख).

मेरा अनुमान है कि माननीय सदस्य के विचार में सोहना, नूह, फीरोजपुर, फ़िरका और अलवर होते हुए गुडगांव और शाहपुर के बीच राष्ट्रीय मुख्य मार्ग संख्या 8, दिल्ली-बम्बई मार्ग का पुराना संरक्षण है जिसमें बाढ़ आती रहती है। अब बाढ़ों से एक-एक नया मोड़ बना दिया गया है और 1 अप्रैल 1968 से उसका रखरखाव राष्ट्रीय मुख्य मार्ग के भाग के रूप में किया जा रहा है। पुराना संरक्षण अब राष्ट्रीय मुख्य मार्ग का भाग नहीं है।

**Leaking of Question paper of Delhi  
Secondary Examination**

7862. SHRI S. S. KOTHARI :  
SHRI JMNA LAL :

Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that certain Question papers of the Delhi Higher Secondary Examination were leaked out and sold openly :

(b) if so, the steps taken to investigate the leakage and to apprehend the culprits; and

(c) whether there is any proposal to hold the examination in those papers again ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) There is no authentic information in the matter except that an allegation was reported in the press.

(b) The matter has been referred to the police by the Delhi Administration for investigation.

(c) No, Sir.

**Alleged Cheat, Flemming Alexencrone**

7863. SHRI S. S. KOTHARI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the C. B. I. has warned the public against the criminal activities of a foreign cheat, Flemming Alexencrone, a Danish citizen who has been in India since April, 1966;

(b) if so, the steps the C. B. I. has taken to apprehend him; and

(c) whether he has any contacts with the officials of Danish Embassy/Consulates ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYACHARAN SHUKLA) : (a) to (c). The Royal Danish Embassy made a request to the Government of India to warn the Indian authorities against one Shri Flemming Alexencrone who has been using the address of the Danish Embassy or its Consulates in India without authorisation. The C. B. I. have issued a warning about the activities of this person to all authorities and State Governments.

**Cambay Port**

7864. SHRI KAMESHWAR SINGH : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether it is a fact that some years back, a report was submitted by a foreign expert on the Cambay Port to the then Bombay Government; and

(b) if so, the broad details thereof?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) ; (a) and (b). As the executive responsibility for the developments of Ports other than major Ports vests with the State Governments concerned, Govt. of India are not in possession of any such report.

Requisite information is being obtained both from the Gujarat and Maharashtra Governments and will be placed on the Table of the Sabha when received.

**Flying Rates**

7865. SHRI GEORGE FERNANDES : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to refer to the reply given to Unstarred Question No. 5791 on the 29th March, 1968 and state :

(a) whether Government have received any representation from the pilot trainees against the increase in rates for instructional flying; and

(b) if so, the decision taken thereon ?